

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 75/(MAH)/2014
CA No. 31/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2016

NAME OF THE PARTIES: M/s. IL & FS Trust Co. Pvt. Ltd.
V/s.
M/s. Dunar Foods Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Vijaya Singh For Respondent No. 1-4, 6-16, 20.	Advocate	Vijaya.
	Sharan Jagtiani, Manav Kane, Rahul Kadam, Chitra Sundaram Advocates i/b. W.S. Kane & Co. for Petitioners/Applicants		W.S. Kane

Order

CA No.31/2016 in CP No.75/397-398/CLB/MB/2014

Since the Respondent side stated that they would file reply to the Main Petition during the course of the day, this Bench gives liberty to file the same. As to rejoinder the Petitioner is directed to file the same in 15 days. In CA, the Respondent is directed to file reply in 10 days hereof, rejoinder if any, 10 days thereof.

List this Application and Main Petition for hearing on 15.12.2016.

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)